

Format for quarterly compilation of data:

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE SECOND QUARTER OF THE YEAR 2022

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ. + CrI)
High Court of Sikkim	II	139	40	179	29	18	47	31	17	48	137	41	178


ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil

Prepared by:

Assistant Registrar
High Court of Sikkim
Gangtok

Verified by:

DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok

